

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-73-2020

Ryan Fernandes. Appellant.

Versus

The State and ors. Respondents.

Mr. T. George John, Advocate for the Appellant.

Coram : M.S. Sonak, J.

Date : 11th November, 2020.

P.C. : -

No before me.

M.S. Sonak, J.